GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 173 ANSWERED ON 31ST JULY, 2025

VIZHINJAM-NAVAIKKULAM OUTER RING ROAD

173. ADV. ADOOR PRAKASH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government has granted final approval for the Detailed Project Report (DPR) of the Vizhinjam-Navaikkulam Outer Ring Road project in Kerala and if so, the details thereof, if not, the reasons for delay and its present status;
- (b) whether the Government is aware of the difficulties being faced by the land owners due to delay in getting compensation for their properties acquired more than two years back and if so, the details thereof; and
- (c) whether the Government would take necessary measures to resolve the issues and ensure early execution of this project and if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 173 ANSWERED ON 31ST July 2025 ASKED BY ADV. ADOOR RAKASH REGARDING 'VIZHINJAM-NAVAIKKULAM OUTER RING ROAD'.

(a) to (c) For development of greenfield Highway between Vizhinjam and Navaikkulam outer Ring Road Project, the Detailed Project Report has been However, the alignment of the project which was initially finalised based on feasibility report prepared by the State Government is being reviewed, in consultation with the State Government to minimise hill cutting and to avoid ecological damage. The compensation is arrived at in accordance with National Highway Act, 1956 and applicable provisions of Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act 2013, to be paid after approval of the project by the Competent Authority. While the Government is conscious of the need to take the project forward, the problems in the existing alignment and design arising from extensive hill cutting and consequent possible ecological damage are being addressed consultation with the State Government.
